

due attention when it failed to cope up with the right movement of coal and wheat, *inter-alia*; and

(b) if so, what steps are being sought to be taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

**Resolution from All India Railway Accounts Employees' Association**

4745. SHRI ROBIN SEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a resolution passed by the All India Railway Accounts Employees' Association and also by the Danapur Branch, Eastern Railway; and

(b) if so, the demands of the Accounts Staff and steps taken by Government to finalise each demand?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) and (b) In the absence of details it has not been possible to identify the resolution referred to. Necessary information is being collected and will be laid on the table of the House.

**Action against M/s. Alkali and Chemicals for Illegal Activities**

4747. SHRI S. S. DAS: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether in spite of the fact that it has been brought to the notice of the Government that the activities of Alkali and Chemicals are illegal, no action has been taken in the matter; and

(b) why protection is being granted for illegal activities and why the price approvals have not been cancelled?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). No, Sir. Government have already instructed State Chemicals and Pharmaceuticals Corporation of India Ltd. and M/s. Indian Drugs and Pharmaceuticals Limited to stop release of canalised raw materials to M/s. Alkali and

Chemical Corporation of India. The company were also asked on 24th May, 1978, to stop the manufacture of such formulations as are presently manufactured by them under loan licence arrangements but are not covered by any Industrial Licence. The company have represented against this decision of the Government. On the prices side, the West Bengal State Drug Controller has been instructed to ensure that the company complies with the revised lower prices for propranolol HCl. fixed by Government. This needed action has been taken in the matter.

**Proposal to bring Medical Store Depots under the Ministry**

4748. SHRI A. MURUGESAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that Government Medical Store Depots under Ministry of Health and I.D.P.L. under Ministry of Petroleum, Chemicals and Fertilizers are performing almost the same work;

(b) if so, whether Government have examined the above and the details thereof; and

(c) the action proposed to be taken to bring the Medical Store Depots under the Ministry of Petroleum, Chemicals and Fertilizers?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). The primary functions of the Medical Stores Organisation, a Government body under the Ministry of Health and Family Welfare, is to supply on payment, the requirements of hospitals and dispensaries in different States. In particular they handle the supply of bulk of the material required for various National Programmes like Malaria Eradication Programme, T. B. Control Programme, Cholera Control Programme and Family Welfare Programme. Emergency supplies are also arranged by them as relief measures in the case of floods, cyclone and other natural calamities. They function on a no-profit-no-loss basis.

The Medical Stores Depots at Bombay and Madras have factories attached to them which produce about 200 common Pharmaceutical preparations comprising